NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/221/2016

NAME OF THE PETITIONER(S) : S. John Rose

NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited

UNDER SECTION

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. UMAPATHY

Petitioner

T. Poornam R. Sahana

1st Respondent

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner filed one Application in order to bring LRs of R3 on record; copy of which is given to the other side. Counsel for the Respondent is directed to file reply before next date of hearing. Matter is posted for arguments in relation to the Application filed by the Applicant for bringing the LRs on record. Put up on 04.01.2018 at 10.30 A.M.

> - Scl -MEMBER (JUDICIAL)

ghk